

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO - 579**  
ANSWERED ON – 04/02/2026

**POOR QUALITY AND WEAK MAINTENANCE OF ROADS**

579. SHRI RAGHAV CHADHA:

Will the Minister of Road Transport and Highways be pleased to state:

- (a) whether it is a fact that the rural and district roads deteriorate prematurely due to construction and maintenance issues;
- (b) the number of complaints received and inspections or quality audits of roads conducted by Government in the last five years, State-wise and year-wise;
- (c) what steps are being taken by Government to improve construction quality and routine maintenance of such roads; and
- (d) details on the fund allocation made for maintenance and quality control of rural and district roads in the last five years, State-wise and year-wise?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) The Government in the Ministry of Road Transport and Highways is primarily responsible for construction and maintenance of National Highways (NHs).

Roads other than National Highways falls within the jurisdiction of States. Maintenance of roads including rural roads constructed is the responsibility of the State Governments. Accordingly, any premature deterioration due to construction and maintenance issues is the responsibility of the respective State Governments.

Based on the information obtained from the Ministry of Rural Development (MoRD), State/Union Territory (UT)-wise and year-wise details on the number of complaints received for Pradhan Mantri Gram Sadak Yojana (PMGSY) projects on Meri Sadak App and number of complaints replied to in the last five years and current Financial Year (FY) are at Annexure-I.

As per PMGSY Guidelines, ensuring the quality of the road works is responsibility of the respective State Governments which are implementing the Programme. There is a very well structured three-tiered Quality Control mechanism for ensuring construction of quality road works and durability of road assets under PMGSY. Under the first tier, the Programme Implementation Units (PIUs) are required to ensure process control through mandatory tests on material and workmanship at field laboratory. The second tier is a structured independent quality monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at initial stage, middle stage and final stage of the construction. Under the third tier, independent National Quality Monitors (NQMs) are deployed for random inspection of road works to monitor quality and also to provide guidance of senior professionals to the field functionaries.

Whenever a work is reported deficient by NQMs on account of both structural and non-structural defects, the PIU ensures that the contractor replaces the material or rectifies the defects, as the case may be. The action taken report (ATR) for each such work, is verified on ground by the State Quality Monitors (SQMs). Thereafter, the State Quality Coordinator (SQC) examines the ATR for each such work and furnishes the compliance report regularly through programme Management Information System (MIS) - Online Management, Monitoring and Accounting System (OMMAS). To fast track the compliance on NQM observations, provisions have been made to upload and monitor the action taken report for each work through web-based programme MIS- OMMAS.

Maintenance of roads constructed under the programme is the responsibility of the State Governments and all road works are covered by initial five-year maintenance contracts to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document. Maintenance funds to service the contract are required to be budgeted by the State Governments and placed at the disposal of the State Rural Roads Development Agencies (SRRDAs) in a separate maintenance account. On expiry of the 5-year post construction maintenance, PMGSY roads are required to be placed under Zonal maintenance contracts consisting of 5-year maintenance including renewal as per maintenance cycle, from time to time, which are also financed by the State Governments.

States are mandated to make adequate provision of funds for routine and periodic maintenance of roads after completion of the Defect Liability Period (DLP). During the last five years and current year as on 30.01.2026, an amount of ₹4,780.39 crore has been incurred

towards maintenance of roads during the DLP of 5 years, while ₹2,230.71 crore has been spent during the post DLP period through the eMARG system under PMGSY. State/UT-wise and year-wise details of funds incurred towards maintenance of roads during the DLP and post DLP periods through the eMARG system under PMGSY, are at Annexure-II and Annexure-III respectively.

Further, since 2016-17, financial incentives are given to top performing States, which show higher achievement in the year on the basis of predefined parameters. This incentive money is used by the States specifically for periodic maintenance of roads. An amount of ₹6,682.15 crore has been released to States/UTs upto 30.01.2026, State-wise details of which are at Annexure-IV.

## ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 579 ANSWERED ON 04.02.2026 ASKED BY SHRI RAGHAV CHADHA REGARDING POOR QUALITY AND WEAK MAINTENANCE OF ROADS

State/UT-wise and year-wise details on the number of complaints received for PMGSY projects on Meri Sadak App and number of complaints replied to in the last five years and current Financial Year (FY):

Sr. No	State	2020-21		2021-22		2022-23		2023-24		2024-25		2025-26	
		PMGSY C omplaints Received	Rep lied to	PMGSY C omplaints Received	Repli ed to	PMGSY Complai nts Recei ved	Replied t o						
1	Andaman And Nicobar	0	0	1	1	5	5	10	10	18	18	7	7
2	Andhra Pradesh	32	32	63	63	897	20	92	92	196	196	33	32
3	Arunachal Pradesh	5	4	28	27	16	9	27	4	14	1	16	5
4	Assam	47	45	117	114	76	75	196	191	309	265	115	22
5	Bihar	299	299	764	764	518	517	1,050	1,050	1849	1849	1,005	991
6	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0
7	Chhattisgarh	69	68	106	106	101	101	165	165	313	313	154	151
8	Dadra And Nagar Haveli	0	0	0	0	2	0	2	0	6	0	0	0
9	Daman And Diu	0	0	0	0	0	0	0	0	0	0	0	0
10	Delhi	0	0	0	0	0	0	0	0	0	0	0	0
11	Goa	0	0	1	0	2	0	2	0	4	0	2	0
12	Gujarat	108	108	187	181	98	98	249	245	586	576	278	262
13	Haryana	132	132	365	365	172	172	345	345	500	500	331	327
14	Himachal Pradesh	82	82	130	130	55	55	110	110	209	209	82	80
15	Jammu And Kashmir	190	190	250	250	201	201	272	272	484	482	168	156
16	Jharkhand	21	21	151	151	101	101	140	140	271	271	168	167
17	Karnataka	39	39	135	135	66	66	141	141	288	288	111	106

18	Kerala	9	9	70	70	57	57	117	117	129	129	60	60
19	Ladakh	0	0	0	0	0	0	0	0	5	5	2	0
20	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
21	Madhya Pradesh	438	438	652	652	564	542	796	755	1461	1321	711	357
22	Maharashtra	188	188	360	360	175	175	418	418	788	788	365	359
23	Manipur	3	3	13	13	21	21	3	3	6	6	16	8
24	Meghalaya	6	6	6	6	2	2	11	10	7	7	6	6
25	Mizoram	0	0	3	3	5	5	0	0	0	0	0	0
26	Nagaland	0	0	0	0	0	0	2	2	4	2	2	2
27	Odisha	109	109	108	108	87	87	234	232	414	411	266	242
28	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
29	Punjab	84	84	131	131	108	108	187	187	523	523	162	162
30	Rajasthan	296	296	450	450	257	257	646	646	853	853	437	436
31	Sikkim	0	0	2	2	2	2	8	8	5	5	3	3
32	Tamil Nadu	52	52	73	73	30	30	52	52	67	67	33	32
33	Telangana	8	8	39	38	14	14	47	47	108	108	16	15
34	Tripura	4	4	13	13	1	0	14	5	45	23	18	17
35	Uttar Pradesh	692	692	1,450	1,450	725	725	2,170	2,170	3239	3239	1,579	1,545
36	Uttarakhand	103	103	259	259	238	238	152	152	253	253	124	121
37	West Bengal	114	114	152	152	105	105	253	252	588	588	328	326
	<b>Grand Total</b>	<b>3130</b>	<b>3126</b>	<b>6079</b>	<b>6067</b>	<b>4,701</b>	<b>3,788</b>	<b>7,911</b>	<b>7,821</b>	<b>13542</b>	<b>13296</b>	<b>6,598</b>	<b>5,997</b>

**ANNEXURE-II**

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 579 ANSWERED ON 04.02.2026 ASKED BY SHRI RAGHAV CHADHA REGARDING POOR QUALITY AND WEAK MAINTENANCE OF ROADS

State/UT-wise funds incurred towards maintenance of roads during the DLP through the eMARG system under PMGSY in the last 5 years and current FY:

Sr. No.	State/UT	Total Expenditure (Through eMARG during DLP) (Rs. Cr.)					
		2020-21	2021-22	2022-23	2023-24	2024-25	2025-26 (as on 30.1.2026)
1	Andaman And Nicobar Islands	0	0	0	0	0	0.02
2	Andhra Pradesh	9.5	4.33	4.26	10.06	6.75	8.67
3	Arunachal Pradesh	6.39	8.77	10.13	22.47	28.99	4.76
4	Assam	26.27	43.41	44.6	72.51	83.23	67.54
5	Bihar	109.56	114.03	94.16	65.67	82.91	60.05
6	Chhattisgarh	41.5	35.95	45.07	56.79	62.38	36.92
7	Gujarat	1.34	2.37	2.7	5.37	6.26	4.75
8	Haryana	11.05	3.39	1.63	4.54	4.67	8.59
9	Himachal Pradesh	4.15	19.03	25.96	30.2	22.71	14.46
10	Jammu And Kashmir	6.13	10.96	17.58	23.68	34.19	28.29
11	Jharkhand	1.21	36.63	43.49	21.58	19.55	12.24
12	Karnataka	13	15.41	11.1	22.91	29.76	18.89
13	Kerala	16.35	20.93	10.4	8.69	5.94	2.65
14	Ladakh	0	1.7	0.67	2.5	3.54	2.62
15	Madhya Pradesh	71.71	59.46	76.03	83.3	85.49	72.8
16	Maharashtra	2.06	25.76	14.71	6.16	4.9	9.14
17	Manipur	2.52	7.39	4.99	6.43	2.73	4.27
18	Meghalaya	4.3	8.17	11.82	14.65	16.46	19.11

Sr. No.	State/UT	Total Expenditure (Through eMARG during DLP) (Rs. Cr.)					
		2020-21	2021-22	2022-23	2023-24	2024-25	2025-26 (as on 30.1.2026)
19	Mizoram	0.13	0.9	0.51	1.63	1.24	2.1
20	Nagaland	0.01	0.01	1.93	0.92	1.73	1.99
21	Odisha	20.22	109.99	126.56	92.05	65.56	44.15
22	Puducherry	0	0	0	0	0	0
23	Punjab	11.62	13.1	15.95	14.66	5.41	7.21
24	Rajasthan	26.09	44.29	63.61	56.68	41.79	17.51
25	Sikkim	0.01	1.58	2.35	3	1.58	0.87
26	Tamil Nadu	24.18	34.93	35.14	37.42	36.35	29.62
27	Telangana	6.46	3.59	1.55	5.45	2.61	3.39
28	Tripura	7.96	18.79	9.83	8.11	4.76	2.89
29	Uttar Pradesh	64.36	49.56	132.07	96.75	122	121.01
30	Uttarakhand	13.17	23.53	23.6	27.09	29.92	24.43
31	West Bengal	36.65	138.51	105.58	92.89	61.7	47.83
	<b>Grand Total</b>	<b>537.90</b>	<b>856.47</b>	<b>937.98</b>	<b>894.16</b>	<b>875.11</b>	<b>678.77</b>

**ANNEXURE-III**

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 579 ANSWERED ON 04.02.2026 ASKED BY SHRI RAGHAV CHADHA REGARDING POOR QUALITY AND WEAK MAINTENANCE OF ROADS

State-wise funds incurred towards maintenance of roads Post- DLP through the eMARG system under PMGSY, in the last 5 years and current FY:

S. No.	State /UT	Total Expenditure (Through eMARG Post 5 years DLP) (Rs. Cr.)					
		2020-21	2021-22	2022-23	2023-24	2024-25	2025-26 (as on 30.1.2026)
1	Arunachal Pradesh	0	0		1.66	35.69	25.17
2	Assam	0	0		0	53.14	53.38
3	Chhattisgarh	0	0		114.35	188.22	98.6
4	Gujarat	0	0		0	0	10.87
5	Haryana	0	0		11.55	16.05	0.04
6	Himachal Pradesh	0	0		0	23.19	9.91
7	Jammu And Kashmir	0	0		7.31	17.88	22.78
8	Karnataka	0	0		0	5.65	0
9	Kerala	0	0		1.28	3.75	1.5
10	Madhya Pradesh	0	0.54	161.43	288.81	312.59	202.5
11	Maharashtra	0	0		0	0.88	32.84
12	Meghalaya	0	0		0	0.49	3.15
13	Odisha	0	0		0	23.38	19.17
14	Rajasthan	0	0		0	0	21.22
15	Sikkim	0	0		0	0	0
16	Tamil Nadu	0	0		0	79.74	22.25
17	Tripura	0	0		0	11.97	4.67
18	Uttar Pradesh	0	0		0	66.48	211.17
19	Uttarakhand	0	0		0	0	1.06
20	West Bengal	0	0		0	3.28	61.12
<b>Grand Total</b>		<b>0.00</b>	<b>0.54</b>	<b>161.43</b>	<b>424.96</b>	<b>842.38</b>	<b>801.40</b>

**ANNEXURE-IV**

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 579 ANSWERED ON 04.02.2026 ASKED BY SHRI RAGHAV CHADHA REGARDING POOR QUALITY AND WEAK MAINTENANCE OF ROADS

State/UT-wise amount of financial incentives given since 2016-17, to top performing States, which show higher achievement in the year on the basis of predefined parameters:

S. No	State/UT	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh		52.37	32.98	39.6	36.47	No release during this FY	0		34
2	Arunachal Pradesh	0	0	0	0	0		22.74	41.7	59
3	Assam	73.76		36.18				55.7	96.31	112
4	Bihar	74.77		79.43				0		138
5	Chhattisgarh				75.15	87.44		64.25	100.68	92
6	Gujarat								27.15	
7	Haryana	20.25		13.2	15.67			21.63		27
8	Himachal Pradesh	86.61	39.39	26.12	32.59			37.76	63.06	
9	Jammu & Kashmir			9.31				29.16	51.67	
10	Jharkhand		34.37					0		
11	Karnataka	71.95		46.63		47.12		0		37
12	Kerala			5.11	6.66			5.9201		
13	Ladakh									3
14	Madhya Pradesh	200.24	219.55	144.19	180.27	198.98		100.14	194.89	177
15	Manipur	15.82	12.5					0		
16	Meghalaya	5.9	4.36					7.31	12.59	
17	Odisha	175.67	109.61	73.68	95.94	155.48		84.65	165.26	
18	Punjab	20.66	20.42					0		
19	Rajasthan		230.36	150.05	184.74			0		130
20	Sikkim	14.21						0	19.37	
21	Tamil Nadu	55.58	45.32	30.14	40.07	48.33		27.28	48.27	61
22	Tripura				9.66			13.29	21.3	
23	Uttar Pradesh	240.22		116.63				131.42	177.75	
24	Uttarakhand	20.85	15.9					34.66		

S. No	State/UT	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
25	West Bengal		58.35	40.54	57.7	88.31		32.88		
<b>Total</b>		<b>1076.49</b>	<b>842.50</b>	<b>804.19</b>	<b>738.05</b>	<b>662.13</b>		<b>668.79</b>	<b>1020.00</b>	<b>870.00</b>

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